

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/19/10/AMR/2022	Under Liquidation	10 of IBC	Kumar's Kotex Limited (Corporate Applicant)
	IA(IBC)/72/2024 in IA(IBC)/57/2023	U/s 60(5) of IBC, R/w Order 22 Rule 9 & R/w Sec 151 of CPC & Other Provision of IBC,2016 R/w Rule 11 of the NCLT, 2016	Mr.Raghu Babu Gunturu , Liquidator for Kumar's Cotex Limited Vs Shri Anil Kumar Aggarwal & 5 Ors
	IA(IBC)/353/2023 in IA(IBC)/57/2023	U/S 60(5) OF IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Raghu Babu Gunturu, Liquidator of M/s. Kumar's Cotex Ltd Vs. Shri Anil Kumar Aggarwal & 3 Ors.
	IA(IBC)/57/2023	Sec. 66 of IBC	Mr. Raghu Babu Gunture, RP of M/s Kumar's Cotex Limited

ORDER

IA(IBC)/72/2024 in IA(IBC)/57/2023:

Present: Mr. Ch. Srinivasulu, Ld. Counsel for the Applicant.

Mr. C.S. Gupta, Ld. Counsel for R1, R3 and R4.

It is stated by the Ld. Counsel for the applicant that the SCC has decided to continue the present application and accordingly, the SCC shall file the amended application. List the matter on 29.07.2024.

IA(IBC)/353/2023 in IA(IBC)/57/2023:

Present: Mr. Ch. Srinivasulu, Ld. Counsel for the Applicant.

Mr. C.S. Gupta, Ld. Counsel for R1, R3 and R4.

Counters of R1, R3 and R4 not filed. For filing Counters of R1, R3 and R4, list the matter on 29.07.2024.

IA(IBC)/57/2023:

Present: Mr. Ch. Srinivasulu, Ld. Counsel for the Applicant.

Mr. C.S. Gupta, Ld. Counsel for R1, R3 and R4.

For hearing, list the matter on 29.07.2024.

Sd/L

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/L

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**